enormous respect for every Member of the House. ... (Interruptions)... One second, gentleman. ...(Interruptions)... One second. ...(Interruptions)... Hon. Members, I happy to share with you one thing. ...(Interruptions)... One second. ...(Interruptions)... The credentials of the Members ...(Interruptions)... One second. ... (Interruptions)... The credentials of the Members, their experience, their background are unmatched. You will not find in any theatre that kind of that kind of depth, richness, that kind of parliamentary experience. ...(Interruptions)... What bothers me is, collectively, we fail so miserably. I am here to make available platform for expression of thoughts, but that expression of thought can't be by making the same mistake every day. Rule 267 .. (Interruptions).. One second. I would urge the Leader of the Opposition to examine all the notices at his own level and he will conclude unhesitatingly that my ruling of 8th December has been thoroughly disregarded in compliance on everything. We are required to do our homework. We are parliamentarians. If we raise an issue, we can raise issue in accordance ... (Interruptions)... I urge the Leader of the Opposition to prevail upon his Members to maintain decorum and discipline in the House, so that we send a good, wholesome message. Now, will take up Matters Raised with Permission of the Chair. Shri G.K. Vasan. ... (Interruptions)...

SHRI MALLIKARJUN KHARGE: Sir, you promised to allow me to speak. ... (Interruptions)..

MATTERS RAISED WITH PERMISSION

Need to eradicate the practice of manual scavenging in the country

SHRI G.K. VASAN (Tamil Nadu): Sir, I thank you for having given me this opportunity to raise an important matter. ...(Interruptions) ...

MR. CHAIRMAN: Shri G.K. Vasan. ... (Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, this is not fair. ...(Interruptions)... What is this? ...(Interruptions).. We only want a discussion on Chinese ...(Interruptions)..

SHRI G.K. VASAN: It is with a heavy heart that I am drawing the attention of this august House to the socially undesirable and life-threatening practice of manual

scavenging. ...(Interruptions).. The fact that this practice is prevalent indicates that we have failed as a society to create awareness among the general public. ...(Interruptions)..

MR. CHAIRMAN: Please go to your seats. ... (Interruptions)...

SHRI G.K. VASAN: As parliamentarians, we have to ensure that the laws governing manual scavenging passed by Parliament are implemented on the ground. ... (Interruptions)...

MR. CHAIRMAN: Please go to your seats.

SHRI G.K. VASAN: Scavenging of sewers, gutters and drains manually goes against the principle of human dignity. As persons belonging to only a particular section of the society are engaged in manual scavenging, they are socially stigmatized and discriminated against. ...(Interruptions).. In addition to dehumanizing conditions, manual scavengers also face the threat of life-threatening disease since they are not provided proper safety gear. ...(Interruptions).. They are subjected to poisonous gases and other hazards. I would say, it is time for us to realize our duty towards these sections of our population to put an end to this undesirable practice, to give them the benefits of health care, education and employment and to ensure that they get to enjoy their rightful share of progress and development achieved in the modern India. ...(Interruptions)..

To conclude, I appeal to the Government to enforce law strictly or bring in a new law, a powerful law, so that we put an end to this shameful practice once and for all. Thank you.

MS. DOLA SEN (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI SULATA DEO (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI JAWHAR SIRCAR (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: Shri Samir Oraon....(Interruptions)...

Need to conduct an investigation into the death of a tribal woman in Sahibganj district of Jharkhand

श्री समीर उरांव (झारखंड) : सभापति महोदय, मैं आपके माध्यम से झारखंड में घटी एक गंभीर घटना का ज़िक्र इस सदन में करने के लिए खड़ा हुआ हूँ। ...(व्यवधान)...

सभापति महोदय, झारखंड के साहिबगंज जिले के बोरियो थाना क्षेत्र के गोंडा पहाड़ की रहने वाली एक आदिम जनजाति युवती, रूबिका पहाड़िया के साथ एक बहुत ही दर्दनाक घटना